

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.116/9/HDB/2020
NAME OF THE COMPANY	Maruthi Rich Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Arham Iron & Steel Industries
NAME OF THE RESPONDENT(S)	Maruthi Rich Ventures Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared.

No one appeared for the Corporate Debtor.

Learned counsel for the Operational Creditor submits that Corporate Debtor may settle the matter within a week. Hence, matter stands adjourned to 29.04.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL